

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES
(2016-2017)**

(SIXTEENTH LOK SABHA)

NINTH REPORT

ON

MINISTRY OF HOME AFFAIRS

Implementation of Reservation Policy and working of Liaison Officers to safeguard the interest of Scheduled Castes and Scheduled Tribes Employees in various Attached/Subordinate offices/organizations under the Ministry of Home Affairs

Presented to Lok Sabha on 16.12.2016

Laid in Rajya Sabha on 16.12.2016



**LOK SABHA SECRETARIAT
NEW DELHI**

16 December, 2016/ Agrahayana, 1938 (Saka)

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**COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND
SCHEDULED TRIBES (2016-2017)**

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| 4. | Shri L. Singson | - | Committee Officer |

III

INTRODUCTION

I, the Chairperson, Committee on the Welfare of Scheduled Castes and Scheduled Tribes having been authorised by the Committee to finalise and submit the Report on their behalf, present this Ninth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject "Implementation of Reservation Policy and working of Liaison Officers to safeguard the interest of Scheduled Castes and Scheduled Tribes Employees in various Attached/Subordinate offices/Organizations under the Ministry of Home Affairs".

2. The Committee took evidence of the representatives of the Ministry of Home Affairs and Heads of various attached/subordinate offices/organizations under the Ministry of Home Affairs on 27th January, 2015.

3. The Report was considered and adopted by the Committee on 14th December, 2016.

4. The Committee wish to express their thanks to the officers of the Ministry of Home Affairs for tendering evidence before the Committee and for furnishing requisite material and information in connection with the examination of the subject.

**New Delhi;
16 December, 2016**
Agrahayana , 1938(Saka)

DR. KIRIT P. SOLANKI
Chairperson,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.

NINTH REPORT ON “IMPLEMENTATION OF RESERVATION POLICY AND WORKING OF LIAISON OFFICERS TO SAFEGUARD THE INTEREST OF SCHEDULED CASTES AND SCHEDULED TRIBES EMPLOYEES IN VARIOUS ATTACHED/SUBORDINATE OFFICES/ORGANISATIONS UNDER THE MINISTRY OF HOME AFFAIRS”

CHAPTER I

REPORT

A. Mandate of the Ministry of Home Affairs

The Ministry of Home Affairs (MHA) has multifarious responsibilities, the important among them being – internal security, border management, Centre-State relations, administration of Union Territories, management of Central Armed Police Forces, disaster management, etc. Though in terms of Entries 1 and 2 of List II – ‘State List’- in the Seventh Schedule to the Constitution of India, ‘public order’ and ‘police’ are the responsibilities of States, Article 355 of the Constitution enjoins the Union to protect every State against external aggression and internal disturbance and to ensure that the Government of every State is carried on in accordance with the provisions of the Constitution. In pursuance of these obligations, the Ministry of Home Affairs continuously monitors the internal security situation, issues appropriate advisories, shares intelligence inputs, extends manpower and financial support, guidance and expertise to the State Governments for maintenance of security, peace and harmony without encroaching upon the constitutional rights of the States.

2. Under the Government of India (Allocation of Business) Rules, 1961, the Ministry of Home Affairs besides several constituent Departments has also Department of Internal Security. The Department of Internal Security deals with the Indian Police Service, Central Armed Police Forces, internal security and law & order, insurgency, terrorism, Left Wing Extremism, activities of inimical foreign agencies, terrorist financing, rehabilitation, grant of visas and other immigration matters, security clearances etc.

3. In view of multifarious responsibilities under its administrative control and also in view of large number of SC/ST category people working in various attached/subordinate organisation under the Ministry of Home Affairs the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled

Tribes have decided to examine “implementation of reservation policy and working of Liaison officers to safeguard the interest of Scheduled Castes and Scheduled Tribes employees in various attached/subordinate offices/organisations under the Ministry of Home Affairs”.

B. Rule Position and Policy in regard to reservation in Ministry of Home Affairs and its attached/subordinate offices/organisations.

4. The Ministry of Home Affairs vide their Office Memorandum No. 14017/21/2014-Coord.II dated 21st January, 2015 have submitted background note/information on implementation of Reservation Policy and working of Liaison Officer to safeguard the interest of SCs/STs employees in its own department and its attached/subordinate offices/organisations. They have informed the Committee that as per Government policy, reservation to the Scheduled Castes and Scheduled Tribes in case of Direct Recruitment on All India Basis by open competition is given at the rate of 15% and 7.5% respectively. They have also stated that reservation in promotion by non selection method is available to SCs and STs in all groups of services viz. A, B, C & D at the rate of 15% and 7.5% respectively. However, in case of promotion by Selection method, reservation is available up to the lowest rung of Group A post at the same rate.

5. The Committee were also informed that in case of Direct Recruitment various relaxations such as relaxation in age limit by 5 years, exemption from payment of examination fee, relaxation in qualification / experience at the discretion of UPSC / Competent Authority, relaxation in standard of suitability etc. are made available to the members of SCs and STs.

6. It has been further informed that in case of promotion, zone of consideration is extended upto 5 times the number of vacancies if suitable candidates are not available within the normal zone of consideration. Apart from this minimum qualifying marks/ standards of evaluation are also relaxable.

C. Attached/Subordinate offices/organisations under MHA

7. The Committee have been informed that in addition, to the Secretariat (proper), Ministry of Home Affairs has the following attached / subordinate offices /organisations under its control:

S.No.	Name of Attached/ Subordinate Offices/ Organizations
1.	National Disaster Management Authority (NDMA)
2.	National Institute of Disaster Management (NIDM)
3.	National Civil Defence College (NCDC)
4.	National Fire Service College (NFSC)
5.	Directorate General of Civil Defence (DGCD)
6.	National Disaster Response Force & Civil Defence (NDRF&CD)
7.	Custodian of Enemy Property (Mumbai) (CEP, Mumbai)
8.	Custodian of Enemy Property (Kolkata) (CEP, Kolkata)
9.	Custodian of Enemy Property (Lucknow) (CEP, Lucknow)
10.	Custodian of Enemy Property (Delhi) (CEP, Delhi)
11.	National Foundation for Communal Harmony (NFCH)
12.	National Human Rights Commission (NHRC)
13.	Department of Official Language (Deptt. of OL)
14.	Central Translation Bureau (CTB)
15.	Central Hindi Training Institute (CHTI)
16.	Regional Implementation Offices
17.	Committee on Parliament on Official Language (CPOL)
18.	Registrar General of India (RGI)
19.	UT Division
20.	Sardar Vallabhbhai Patel National Police Academy (SVPNPA)
21.	Bureau of Police Research and Development (BPR&D)
22.	North East Police Acedamy (NEPA)
23.	Assam Rifles (AR)
24.	Border Security Force (BSF)
25.	Central Reserve Police Force (CRPF)
26.	Central Industrial Security Force (CISF)
27.	Intelligence Bureau (IB)
28.	Indo Tibetan Border Police (ITBP)
29.	National Investigation Agency (NIA)
30.	Sashastra Seema Bal (SSB)
31.	Directorate of Coordination, Police Wireless (DCPW)
32.	Central Forensic Science Laboratory (CFSL)
33.	Directorate of Forensic Science Service (DFSS)
34.	Lok Nayak Jaiprakash National Institute of Criminology and Forensic Science (LNJNICF)
35.	National Crime Research Bureau (NCRB)
36.	Inter State Council Secretariat (ISCS) & Zonal Council Secretariat (ZCS)
37.	National Intelligence Grid (NATGRID)
38.	Narcotics Control Bureau (NCB)

D. Status of Implementation of Reservation Policy in the Ministry of Home Affairs and its Organisations

8. The Ministry has also informed the Committee that the Department of Personnel & Training takes all actions in the Direct Recruitment and Promotions in all the Ministries/ Departments including the Secretariat (Proper) of Ministry of Home Affairs. Department of Personnel & Training (DoPT) however, asked all the

Ministries/ Departments of Government of India to launch a Special Recruitment Drive to fill up the backlog reserved vacancies of SCs/STs. It was stipulated by DoPT that the backlog vacancies existing in the Ministries/ Departments and its attached/ Subordinate Offices etc. as on 01.11.2008 should be filled up by 30.06.2009.

9. The Ministry has also clarified backlog vacancy and defined it as under:

“Backlog reserved vacancy means a vacancy which was earmarked reserved in a previous recruitment year and an effort was made to fill up the same but could not be filled and is still vacant”.

10. As regards, backlog vacancies, the Committee were also informed that the Cabinet after have considered the issue on 04.01.2012 and directed that proactive measures should be initiated to complete the process of filling up of backlog vacancies by March, 2012 by all Ministries/ Departments.

11. In pursuance of the directions of the Cabinet, the Home Minister held a meeting with all concerned on 08.02.2012 wherein, the Minister gave following directions in respect of the backlog vacancies in the CAPFs/attached and subordinate Offices/ Organisations:-

- (i) In case of direct recruitment quota, the recruitment rules should be finalised wherever necessary and special efforts for filling up the direct recruitment quota vacancies should be made by issuing advertisements etc.
- (ii) In case the CAPFs felt that the candidates belonging to SC/ST categories were not available due to the stringent conditions laid down in the Recruitment Rules, the feasibility of toning down the requirements for SC/ST candidates, without compromising the functional needs, may be explored and the Recruitment Rules may be amended thereafter.
- (iii) All the agencies should make serious efforts to fill up all the backlog vacancies in the Direct Recruitment and Promotion quota by 31.03.2012.

12. The matter was reviewed again by Cabinet on 23.05.2013. At that time, the position of filling up of backlog vacancies of SCs/STs in the Ministry of Home Affairs was as follows:

Backlog vacancies as on 01.11.2008	3450
Vacancies filled up upto 31.12.2012	2957
Vacancies yet to be filled up	493
% of vacancies filled up	85.71%

13. The Cabinet directed that concerted efforts should be made by all the Ministries/ Departments to fill up the backlog vacancies at the earliest.

14. In accordance with the directions of the Cabinet, the Ministry of Home Affairs has stated that it is making concerted efforts in this direction and the latest position of filling up the backlog vacancies is as follows.

Backlog vacancies as on 01.11.2008	3450
Backlog vacancies filled up upto 30.06.2014	3206
Vacancies yet to be filled up	244
% of vacancies filled up	92.92%

15. The Ministry has further stated that backlog reserved vacancies have arisen after 01.11.2008 and the information upto 30.06.2014 is as under:-

Backlog vacancies which have arisen after 01.11.2008 and upto 30.06.2014	13,854
Backlog vacancies filled up upto 30.06.2014	8068
Vacancies yet to be filled up	5786
% of vacancies filled up	58.23%

16. The agency-wise break-up of the 5786 vacant posts is as follows:

Sl. No.	Name of Agency	Number of backlog reserved vacancies as on 30.06.2014 under the Direct Recruitment Quota	Number of backlog reserved vacancies as on 30.06.2014 under the Promotion Quota	Total (Col.3) + (Col.4)
(1)	(2)	(3)	(4)	(5)
1	AR	238	0	238
2	BSF	105	483	588
3	CISF	873	19	892
4	CRPF	1431	262	1693

5	ITBP	32	335	367
6	SSB	234	966	1200
7	IB	267	491	758
8	RGI	23	17	40
9	All other agencies	07	03	10
	Total	3210	2576	5786

17. Taking note of the huge backlog vacancies in various subordinate and attached offices of the Ministry of Home Affairs, the Committee enquired during the evidence about the time frame under which these backlog vacancies would be filled, the Home Secretary stated:

“Sir, when i was going through your opening remarks i noticed 5786 posts are yet to be filled out of which approximately three thousand are to be filled through direct recruitment and 2500 are earmarked for promotion. I had submitted that we would try to fill all the posts by year 2016-17. I repeat that we would make an effort to fill all the 5786 posts by the year 2016-2017. I would like to present a couple of facts that recruitment at officers level is done through UPSC and at constabulary level it is done through SSC. We tell them each time that this is the prescribed quota of posts that we need to fill. This time I would send them a DO letter that Parliamentary Committee has urged to fill the vacancies at the earliest. We would impress upon them to consider our request. But we cannot intervene directly in it because Group A recruitments are done through UPSC and group B and C are done through SSC. But we would take up the matter vigorously. We will try to get these vacancies filled in two years”.

18. On being further asked about the action taken to fill the backlog vacancies especially in CRPF and SSB, the Home Secretary during the evidence further stated:

“Sir, I would like to say that there has been massive recruitment in our forces in the post seven years. We have raised 97 Battalions during 2007 to 2014. Each battalion consists of 1100 to 1200 personnel. It means near about 1 lakhs of personnel have been recruited. The reasons for this backlog is that in the fast process of recruitment it is not necessary to find suitable candidates everywhere. Sir most of expansion has been in CRPF because of it being a premier force of the country engaged in maintaining law and order. Most of the battalions are sanctioned for this force only. As far as SSB is concerned, a Committee decided to hand over security of Nepal and Bhutan borders to it after Kargil war. At that time these two forces were very small in strength so a lot of battalions have been sanctioned to these two forces and we started the recruitment process. We could not find as many people as we wanted to recruit, so the process of recruitment is still on. That’s why I requested that we would make efforts to set it sight by the

year 2016-17 and I am sure we will be successful to a large extent in this regard”.

19. On the issue of not finding suitable candidates during recruitment drives despite rapid expansion of para military forces in the last seven years, the Committee enquired whether this co-relates with the physical fitness of SC/ST candidates who usually suffer under nourishment, anaemia etc. due to poverty, the Director General of CRPF during evidence deposed:

“I would like to address the issue raised. We are the largest force of over three lakh people. As on date we have a total number of vacancies of 15,000, especially in the rank of Constables. The backlog is about 1400. That again is restricted to direct recruits and the Group C category. The concern about not getting adequate candidates from SC and ST is to some extent true. But we have tried to make it up by organising special recruitment camps in the naxal-affected tribal areas where we call these boys and girls and train them in the camps for a certain period of time. They are made fit to appear in the tests, and quite a large number of them have been recruited. As the Home Secretary has just pointed out, we are in a position to fill up all these vacancies by the end of 2015”.

20. While expressing anguish over the fact that there is no reservation in Assam Rifles a para military organisation and that 80 percent of the officers are on deputation from Defence forces, the Committee sought an explanation from Ministry of Home Affairs. In this regard, the Home Secretary stated as under:

“Assam Rifles is a force , 80 per cent of whose officers are brought on deputation from the Ministry of Defence. Who will be posted there is a decision taken by the Ministry of Defence. However, we will certainly convey the sentiments of this Committee to the Ministry of Defence that while selecting the officers, they should pay due attention to the reservation portions also so that this can be set right. That part we will certainly address to the Ministry of Defence”.

“The second point is that the Assam Rifles is a force which is basically concentrated in the North East. It started as a force called the Cachar Levy and then it was translated into Assam Rifles and it grew. So, the recruitment that has been done over a period of time is mostly from the North Eastern region. Now also when the DOPT has given them the allocation as to where to recruit from, a large portion of recruitment is still confined to the States of Manipur, Tripura, Mizoram, Nagaland and Arunachal Pradesh. The SC population in these regions is very small except in the State of Tripura where it is 17 per cent. When they are recruiting in those regions, we find it difficult to recruit SCs. However, STs are recruited because they are available. That portion is being addressed. The second difficulty is that we have now had a detailed discussion in the matter and 20 per cent of the officers in the Assam Rifles are recruited from these places. These are the people who belong to Assam Rifles and they are not on deputation from the Defence forces”.

“We will try to see that this imbalance in SC/ST representation in Assam Rifles is addressed to the extent is feasible. We will try to do that”.

E. Reasons for non-filling up of backlog reserved vacancies

21. In reply to a query on the reasons as to why the organisations/ CAPFs etc. under the Ministry of Home Affairs (MHA) are not able to fill up these posts, they replied as under:

- (i) Non-availability of ST candidates even in the extended zone of consideration in case of promotion quota posts.
- (ii) in case of Direct Recruitment position, suitable candidates are not available in the market.
- (iii) non availability of eligible/ suitable candidates in the respective States/ UTs.
- (iv) in case of backlog vacancies of promotion quota eligible SC/ST candidates are not available in the feeder grade.
- (v) In case of Registrar General of India (RGI) the posts remained vacant because some of the SC/ST candidates who are recommended by the UPSC did not join against the Direct Recruitment quota posts.
- (vi) in case of Promotion quota posts in RGI, some posts could not be filled up due to stay imposed in court cases.

F. Liaison Officers

22. The position of appointment of Liaison Officer for SC & ST employees in the Ministry of Home Affairs Secretariat (Proper) and in attached/subordinate Offices/organisations mentioned in Para -9 above has been given in **Annexure I**.

23. When the Committee raised the issue of not appointing Liaison officers in many subordinate offices under the Ministry of Home Affairs for the Welfare of SC/ST employees/personnel, the Home Secretary replied:-

“Sir as of today there is no subordinate office of the Ministry of Home Affairs which has not appointed Liaison Officer. Let me admit Sir, Liaison officers in some of the office of our ministry have not been deputed and when this came to the notice of senior officers, then prompt action in this regard was taken. Today each and every office of the Ministry of Home Affairs have liaison officer, we admit delay in this regard”.

G. Present position of Backlog vacancies

24. The Ministry of Home Affairs vide their letter No. 14017/21/2014-Coord.-II dated 1st April, 2016 have furnished information on the latest position of backlog vacancies in various organisations/attached/subordinates offices under its control **(Annexure II)** as under.

I. Assam Rifles (AR):

25. The Committee were informed that in Assam Rifles as on 30.06.2014 backlog vacancies was 238 (SC-79, ST-159). Out of these, 13 (SC-11, ST-02) backlog vacancies have been filled and after having filled these 13 vacancies there remained a backlog of 225 (SC-68, ST-157) which remains unfilled.

26. The Committee were further informed that as a step to clear these balance backlog vacancies, PET and PST have been completed for general duty vacancies and final result will be declared by SSC. For technical duty, recruitment rally was held and PET and PST was completed. Final result will be declared in November, 2016 after written and medical examination.

II. Border Security Force (BSF)

27. In Border Security Force the backlog vacancies was 588 (SC-247, ST-341) as on 30.06.2014. After having filled 264 (SC-100, ST-164) vacancies, a backlog of 324 (SC-147, ST-177) vacancies remains unfilled.

28. Replying to query on steps taken to clear these backlog, the Committee were informed that backlog vacancies were filled up through the Recruitment Drive and DPCs were conducted during the year 2014-15. Recruitment and DPCs for the year 2015-16 is in progress for filling up of remaining backlog vacancies. It was also stated that 11 number of notifications were published during the year 2015-16.

29. In reply to a query on strategy adopted to clear these remaining backlog, the Ministry has stated that backlog reserved vacancies for SC/ST are being carried forward to the subsequent year and are being filled up by conducting Direct Recruitment and DPCs throughout the year. Regarding Promotional Quota, supplementary DPCs for various posts are being conducted from time to time extending the zone of consideration upto five times.

III. Central Reserve Police Force (CRPF)

30. It has been informed that in Central Reserve Police Force (CRPF) backlog vacancies was 1693 as on 30.06.2014. Out of these, backlog vacancies against Direct Recruitment quota were 1431 (SC-1039, ST-392) and as against Promotion quota was 262 (SC-111, ST-151). It has been further informed that as on 26.03.2016 a total of 31 (SC-3, ST-28) backlog vacancies have been filled in Promotion Quota and no vacancy was filled from Direct Recruitment quota. As such balance backlog vacancies in Promotion Quota remains 231 (SC-108, ST-123).

31. After having filled 31 vacancies in promotion quota, it has been noted that the present position of total backlog vacancies remains as 1662. Out of these backlog vacancies pertaining to Direct Recruitment quota is 1431 (SC-1039, ST-392) and those pertaining to Promotion Quota is 231 (SC-108, ST-123). It has been stated that the reason for non-filling up of backlog of 231 (SC-108, ST- 123) in Promotion Quota is due to non-availability of eligible personnel in the feeder grades.

32. In reply to query on steps taken to clear the backlog, the Committee have further been informed that recruitment for the year 2014-15 of CT/GD was not carried out by SSC and hence these vacancies have been carried forward into the current Recruitment year exam i.e. 2015-16 which is under process through SSC. Advertisement for Recruitment of unfilled vacancies including above backlog for the post of CT/GD was advertised on 24.01.2015. Result of written test has been announced by SSC on 14.03.2016 and DME of selected candidates will commence from 10.05.2016.

IV. Central Industrial Security Force (CISF)

33. From the replies furnished by the Ministry, It has been observed that CISF there was a total backlog vacancies of 892 (SC-619, ST-273) as on 30.06.2014 . Out of these, backlog vacancies against Direct Recruitment quota is 873 (SC – 619, ST-254) and as against Promotion Quota is 19 (SC-Nil, ST-19). Out of the total backlog vacancies of 892, 584 (SC-354, ST-230) vacancies have been filled as on 23.03.2016. After having filled 584 backlog vacancies, a balance of 308 vacancies remains unfilled. The break up of 308 balance backlog vacancies are 291 (SC-265, ST-26) pertaining to Direct Recruitment quota and 17 (SC-Nil, ST-17) pertaining to Promotion Quota.

34. As regards, the steps taken to clear these backlog vacancies, it has been stated that 13 ST backlog vacancies of ASI/Steno will be filled up in the next recruitment drive scheduled in the month of August, 2016. As for 258 SC and 4 ST backlog vacancies of constable (Driver) will be filled up through Special Recruitment Drive scheduled for the month of September, 2016. As for 2 ST backlog vacancies of Bandsman the same will be filled up in next regular recruitment. Moreover, 7 ST and 7 SC backlog vacancies of constable general duty will be filled up in the Current Recruitment Drive conducted by SSC. Written Examination Results have been declared by SSC and Medical Examination is scheduled in the month of May, 2016.

V. Sashastra Seema Bal (SSB)

35. The status of backlog vacancies in Sashastra Seema Bal (SSB) as on 30.06.2014 was 1200 (SC-917, ST-283) as against Direct Recruitment (DR) quota of 234 (SC-139, ST-95) and as against Promotion Quota of 966 (SC-778, ST-188). Out of these, 830 (SC-647, ST-183) vacancies have been filled up till 21.03.2016. After having filled 830 vacancies, a backlog of 370 vacancies remains unfilled. The break up of these 370 vacancies is 234 (SC-139, ST-95) in direct Recruitment quota and 136 (SC-131, ST-05) in Promotion Quota.

36. In reply to query on steps taken to clear these backlog vacancies, it has been stated that the following actions has been initiated:

- (a) Under DR quota, 5 SC vacancies of Assistant Commandant is under recruitment process.
- (b) For filling 124 vacancies of constable and 10 SC vacancies of tradesman and 95 ST vacancies of tradesman (ST) under DR quota- the matter for notifying the vacancies are in process with DAVP.
- (c) Under Promotion Quota, eligible candidates for 130 SC vacancies would be available for promotion during the year 2016-17 to 2018-19. For 01 SC vacancy, DPC has already been held on 05.02.2016. For 04 ST vacancies, candidates would be eligible for promotion during 2016-17 to 2019-20 and 01 vacancy is sub-judice in WP No. 12088/2016.

VI. Indo Tibetan Border Police Force (ITBP)

37. The Committee have been informed that the status of backlog vacancies in Indo Tibetan Border Police Force (ITBP) as on 30.06.2014 was 367 as against DR quota of 32 (SC-24, ST-08) and as against Promotion Quota of 335 (SC-232, ST-103). Out of total 367 backlog vacancies, 192 vacancies have been filled till 29.02.2016. The break-up of 192 vacancies filled up is 18 (SC-12, ST-06) in DR quota and is 174 (SC-116, ST-58) in Promotion quota. The detail break up of 175 balance backlog vacancies is 14 (SC-12, ST-02) in DR quota and 161 (SC-116, ST-45) in Promotion quota. The reason stated for non filling up of backlog in Promotion quota is due to non-availability of eligible personnel in the feeder grades.

38. Replying to a query on steps taken to clear the backlog vacancies, it has been stated that in case of Non-Gazetted Officers (NGOs), the DR vacancies will be filled in the year 2015-16 and any further balance would be filled up in the year 2016-17. For filling vacancies under promotion quota, special pre-promotional courses are being organised for the personnel in the feeder cadre to make them eligible for next promotion. The Committee were further informed that it may take 2-3 years to fill up 100% vacancies in Promotion quota. In case of Gazetted Officers(GOs) the main vacancies are in Medical and GD cadre but DR quota in GD cadre have already been filled up. For Promotion quota, the vacancies are likely to be filled up in the vacancies year 2016-17 subject to outcome of SLP No. 20522/2015 filed in the Supreme Court by Shri Kalu Ram Meena, DC, GD (tel) against the Order dated 25.05.2015 of the Delhi High Court. Shortage of Medical Officers is due to non-joining of all candidates allotted by MOSB as well as due to frequent resignation by Medical Officers due to their personal problems.

VII. Intelligence Bureau (IB)

39. The Committee note that from the replies furnished to the Committee the total backlog vacancies in Intelligence Bureau as on 30.06.2014 was 758. Out of these, backlog in DR quota was 267 and for Promotion quota was 491. However, it has been stated that presently only position of 688 are available (SC-453, ST-235). Out of these, 140 (SC-90, ST-50) vacancies have been filled and thereafter, the balance backlog vacancies which remains unfilled is 548 (SC-363, ST-185).

40. In reply to a query on steps taken to clear the backlog, the Committee have been informed that vacancies under Promotion quota could not be filled up due to non-availability of eligible candidates, even after extending the zone of

consideration to 5 times. These vacancies would be filled up as soon as eligible candidates are available. Further it was stated that for rest of the vacancies, RRs are under revision and would be filled up as soon as the RRs are revised and notified.

VIII.Registrar General India (RGI)

41. The Committee observed from the replies furnished to the Committee that the backlog vacancies in Registrar General of India as on 30.06.2014 was 40. Out of these, backlog in DR quota was 23 and in Promotion Quota was 17.

42. It has been further observed that out of the total 40 backlog vacancies, 24 vacancies have been filled till 21.03.2016. After having filled 24 vacancies, there remains a balance backlog of 16 (SC-06, ST-10) out of which 12 vacancies pertains to DR quota and 04 vacancies pertains to Promotion Quota.

43. The Committee were also informed that vacancies in Promotion Quota could not be filled due to non-availability of eligible personnel in the feeder grades. The Committee were also informed that backlog vacancies in Promotion Quota would be filled up as soon as eligible candidates are available in the feeder grade and also efforts are on to fill up the DR quota vacancies.

IX. Other Agencies

44. The Committee were informed that the backlog vacancies in Other Agencies as on 30.06.2014 was 10 (SC-08, ST-02). Out of these, 07 (SC-06, ST-01) pertains to DR quota and 03 (SC-02, ST-01) pertains to Promotion quota. After having filled 01 vacancy in DR quota, a balance backlog of 09 (SC-08, ST-01) which remains unfilled as against DR quota of 06 (SC-06, ST-01) and as against Promotion quota of 03 (SC-02, ST-01). The reason stated non-filling up of 09 backlog vacancies is non-availability of eligible personnel.

45. In reply to query on steps taken to clear the backlog, it has been stated that for 01 ST vacancies, Departmental Qualifying Examination for promotion was conducted and the result has been declared. The selected incumbent is to be promoted soon. For 01 vacancy for SC, under promotion quota and 01 vacancy for SC, under DR quota were taken up with UPSC but no suitable candidates have been found. For rest of the vacancies Recruitment Rules are under revision.

H. Updated Information on Liaison Officers

46. The Ministry of Home Affairs in their post evidence replies to list of points on matters pertaining to Liaison offices and Liaison officers in Subordinate/attached organisations where under their control has furnished the following replies to this Committee.

I. Assam Rifles (AR)

47. Replying to query on why Assam Rifles has no Liaison Office and Liaison Officer to look after the welfare of SC/ST employees, the Committee have been informed that Assam Rifles has nominated a Liaison Officer on 11.02.2015 to look after the welfare of SC/ST employees and that Liaison office is located at Directorate General of Assam Rifles, Old DGAR Complex, Laitumkhrah, Shillong and Lt. Col. B. Mohanty, SO1 (Documentation) is Liaison Officer. As regards query on not maintaining rosters by Assam Rifles, it has been stated that post basted roster of promotional vacancies is maintained at Hqrs (DGAR) for Central Controlled Category and at Battalion Hqrs for General Duty Personnel.

II. Border Security Force (BSF)

48. Replying to query on the rank of officer who has been appointed as the Liaison Officer in BSF and reason for delay in his appointment, it has been informed that DIG (RR) is detailed as Liaison Officer on 06.01.2015. As regards reason for not allotting separate office and subordinate staff to assist him, it has been stated that since DIG(RR) has been nominated as Liaison officer, hence no separate office is required. However, no subordinate staff to assist Liaison Officer for such duty has been sanctioned. Also in reply to query on the number of SC/ST staffs posted in Liaison Office, it has been replied that only Liaison Officer is posted in the Liaison Office. Regarding the details of SC/ST Commandant/Dy. Commandant considered and posted in Delhi during the last five years, it has been informed that total 22 Commandants and 16 Dy. Commandants requested for posting to Delhi during the last five years. Out of which, 07 Commandants and 06 Dy. Commandants got posting to Delhi

III. Central Reserve Police Force (CRPF)

49. It has been stated that there are 82 Liaison Officers who are performing the duties of LO in addition to their own designated duties and utilizing the office accommodation already allotted to them. Further, the services of staff posted in

their office is being utilized by the LO for the duties with LO. However, the details of staff working in the Liaison office alongwith the category they belong to have not been furnished. Regarding the nature of 06 cases referred to and resolved by the Liaison Officer, it was informed that the case does not relate to any representation of SC/ST employees. They were only observations noticed while drawing the merit list of SC/ST recruitment conducted for the post of CT (Tech & Tradesman)-2012 which have been rectified. Further it has been ensured that the instructions on reservation of SC/ST are complied while realizing the vacancies for CT (Tech & Tradesman)-2013-14. As regards inspection of rosters, it has been stated that the roster is being inspected once in a year, as per instructions contained in para 2(5) of Chapter-VIII of Swamy's compilations of Reservations and concessions under heading Liaison Officer.

IV. Central Industrial Security Force (CISF)

50. Replying to query for not appointing SC/ST officer as LO in CISF , it has been stated that as per the existing instruction, a Liaison for SC/ST is to be nominated irrespective of any criteria of category. On inspection of rosters, it has been informed that the reservation rosters are being inspected by Liaison Officer of CISF regularly. Rosters are being maintained according to instructions issued from time to time. Last such inspection was made on 17.11.2015. Inspection of Rosters of attached & Sub-ordinate offices by Ministry has been scheduled for 2016-17.

V. Intelligence Bureau (IB)

51. The Committee have been informed that in Intelligence Bureau, the Liaison Officer has been provided with a separate room with sufficient suitable office space to undertake the additional assignment without any dislocation of work. Joint Deputy Director (Deputy Secretary level) has been appointed as the Liaison officer. As regards query on details of staff working in Liaison office, it has been stated that 03 Personal Staff have been attached with the officer concerned in addition to the SO/Staff of the branch dealing with the subject of promotion also provide necessary assistance to the LO. It has also been submitted that all the 05 cases referred to Liaison Office have been resolved through discussion and as of now no case is pending.

VI. Indo-Tibetan Border Police (ITBP)

52. The Committee have been informed that the reason for not providing separate office for Liaison officer ITBP is that DIG who has been nominated as LO is performing the said duties in addition to his own assigned duties from his office where sufficient

infrastructure has been provided. As regards the reason for not providing staffs to work in the Liaison office, it has been informed that the PA and other staff of his branch assists the LO to accomplish the task and to conduct periodical meetings with SC/ST employees and as for the 05 cases referred to LO for redressal, it has been stated that all the five cases have been settled to the satisfaction of the complainants under intimation to National Commission for Scheduled Castes(NCSC). Regarding inspections of rosters, it has been informed that rosters are being maintained as per the guidelines of DOPT and are being inspected and verified by Branch Officers as well as by LO.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS

1. The Committee note that 5786 backlog posts are yet to be filled up in various subordinate and 38 attached offices of the Ministry of Home Affairs, out of which approximately three thousand posts are to be filled up through direct recruitment and 2500 by promotion. The Committee observe with serious concern that inspite of efforts made by the Ministry of Home Affairs and its subordinate and attached offices to fill up vacancies there remained a backlog of 225 posts in Assam Rifles (AR), the breakup of which are SC-68 and ST-157; Border Security Force (BSF) has total backlog of 324 posts out of which 147 vacancies pertain to SC and 177 vacancies pertain to ST; Central Reserve Police Force (CRPF) has a total backlog of 1662 out of which 1039 SC and 392 ST vacancies are in Direct Recruitment (DR) quota and 108 SC and 123 ST vacancies in Promotion quota; Central Industrial Security Force (CISF) has a total backlog of 308 out of which 265 SC and 26 ST vacancies are in DR quota and 17 ST vacancies are in promotion quota; SSB has a backlog of 370 vacancies out of which 139 SC and 95 ST vacancies are in DR quota and 131 SC and 05 ST vacancies are in promotion quota; ITBP has a backlog of 175 vacancies out of which 12 SC and 02 ST vacancies are in DR quota and 116 SC and 45 ST vacancies are in promotion quota; IB has a backlog of 548 out of which 363 vacancies pertain to SC and 185 vacancies to ST; RGI has a backlog of 16 vacancies out of which 12 vacancies are in DR quota and 04 are in promotion quota and other agencies have a total backlog of 09 vacancies out of which 06 SC vacancies pertain to DR and 03 SC and 01 ST pertain to promotion. The

Committee are not inclined to accept the reasons adduced by the Ministry of Home Affairs i.e. non-availability of ST candidates even in the extended zone of consideration in case of promotion quota posts, non availability of suitable candidates in the market for Direct Recruitment and non-availability of eligible/suitable candidates in the respective States/UTs etc. The Committee take serious cognisance of huge backlog of SC/ST vacancies in various subordinate and attached offices of the Ministry of Home Affairs. The Committee are of the firm view that central armed police forces like CRPF, CISF, SSB etc. play significant role in maintenance of law and order and internal security of the Country. Allowing large number of posts to remain unfilled in these forces not only tantamounts to compromising with the upkeep of law and order and internal security of the Country but also to a large extent leads to deprivation of legitimate employment opportunities to SCs/STs. The Committee strongly recommend that Ministry of Home Affairs should take concerted efforts to fill these backlog of vacancies expeditiously and in the year 2016-17 positively.

2. The Committee note that only 20 percent of the officers in Assam Rifles are recruited from North Eastern Region, whereas the rest of the 80 percent officers come on deputation from the Defence Forces. The Committee would like to know as to why only officers from defence forces are allowed to fill 80 percent of officer's posts in Assam Rifles when officers from Central Armed Police Forces and other para military forces are also available. The Committee feel that since Assam Rifles is basically concentrated in North East India, the percentage of officers in officer's rank from North East States should be in proportion to SC/ST population of the North East Region. The Committee, therefore,

recommend that as assured by the Home Secretary during the evidence, selection of officers from North East Region should be in tune with the reservation percentage of SC/ST population in the region. The Committee further recommend that in view of the fact that majority of the subordinate personnel/riflemen are basically from the North East region, promotions of subordinate personnel upto Junior Commissioned Officers (JCO) rank should be ensured in time for all eligible and qualified personnel.

3. The Committee note that as on June, 2016 Assam Rifles (AR) has a total backlog of 238 (SC-79, ST-159) vacancies but after having filled 13 (SC-11, ST-02) vacancies of these backlog, it has a backlog of 225 (SC-68, ST-157). The Committee also note that to clear these backlog vacancies Physical Efficiency Test (PET) and Physical Standard Test (PST) have been completed for General Duty vacancies whose final result will be declared by Staff Selection Commission (SSC). Further for technical duty, recruitment rally was held and PET and PST was completed whose final result will be declared in November, 2016 after written and medical examination. The Committee are unhappy to note that out of 225 balance backlog vacancies the numbers of SC and ST vacancies pertaining to promotion and direct recruitment has not been specified and there has been considerable delay in declaring final results of recruitment in technical duty posts after recruitment rally and completion of PET and PST. The Committee would not only like to know the details of backlog vacancies for SCs and STs in DR and promotion quota but also strongly recommend to expeditiously fill up the backlog vacancies at the earliest. The Committee would also like to be apprised of the reason for delay in declaring the final result of recruitment in technical posts and also

recruitment of General Duty posts by SSC including their appointment positions.

4. The Committee note that Border Security Force (BSF) has presently a backlog of 324 (SC-147, ST-177) vacancies. In order to clear these backlog vacancies, recruitment drive and DPCs were conducted during the year 2014-15 and again recruitment Drive and DPCs for the year 2015-16 are still in progress for filling up of remaining backlog vacancies. The Committee also note that 11 notifications were also published during the year 2015-16 pertaining to filling up of backlog vacancies. It has also been stated that backlog reserved vacancies for SC/ST are being carried forward to subsequent year and are being filled up by conducting Direct Recruitment and DPCs throughout the year. The Committee would like to know the reason as to why backlog of 324 (SC-147, ST-177) vacancies was not cleared in recruitment drive and conducting DPCs in 2014-15. The Committee would also like to know what prompted BSF to issue 11 number of notifications in regard to filling up of these backlog vacancies.
5. The Committee are unhappy to note that CRPF at present has a huge backlog vacancies of 1662. Out of these, 1431 (SC-1039, ST-392) pertain to Direct Recruitment and 231 (SC-108, ST-123) pertain to Promotion Quota. These backlog vacancies could not be cleared as SSC has not carried out recruitment for CT/GD in the year 2014-15 and hence the vacancies were carried forward to the next recruitment year 2015-16 which the SSC is processing. The Committee also note that the reasons for non-filling up of backlog of 231 (SC-108, ST-123) in promotion quota is due to non-availability of eligible personnel in the feeder grade. In view of huge backlog vacancies pending for filling the Committee feel that these

backlogs could have been filled by launching a Special Recruitment Drive. The Committee are surprised to note that no steps has been taken to identify and rectify the root cause of non-availability of eligible SC/ST personnel in the feeder grades for promotion. Taking serious cognisance of these lapses on the part of the CRPF, the Committee recommend that CRPF should launch Special Recruitment Drive to fill all existing backlog vacancies in Direct Recruitment Quota so as to ensure employment opportunities to deserving SC/ST candidates all over the Country. The Committee further recommend that to ensure availability of eligible SC/ST personnel for promotion in the feeder grade and to clear all backlog vacancies under Promotion Quota, the Government should explore the feasibility of relaxing eligibility criteria prescribed for promotion and also if need be to further extend the zone of consideration beyond the extended zone of consideration.

6. The Committee note that at the time of recruitment CRPF has not got adequate and suitable SCs and STs candidate from naxal affected tribal areas for joining the force. However, special pre-recruitment training camps have been organised for certain period of time after which they were declared fit to appear in the tests and subsequently large number of them have been recruited. The Committee appreciate these endeavours of the CRPF and desire that the same is replicated in other tribal areas too. The Committee may also be apprised of the details of ST candidates recruited after undergoing such trainings.
7. The Committee note that CISF presently has a backlog of 308 vacancies out of which 291 vacancies pertain to Direct Recruitment quota and 17 vacancies pertain to Promotion quota. To clear these backlog, it was

proposed to fill 13 ST backlog vacancies of ASI/steno in the recruitment drive scheduled for month of August, 2016; 258 SC and 4 ST backlog vacancies of Constable (Driver) through Special Recruitment Drive scheduled for the month of September, 2016; 2 ST vacancies for the post of Bandsman to be filled in next regular recruitment and finally 7 SC and 7 ST backlog vacancies of Constable General Duty were to be filled up in the current Recruitment Drive where written examination results have already been declared by SSC and medical examination were scheduled to be held in the month of May, 2016. The Committee may be apprised of the status of the Special Recruitment Drive for 258 backlog vacancies of Constable (Driver) that was to be launched in September, 2016 and also the outcome of the recruitment process for 13 ST backlog vacancies of ASI/Steno and 7 SC and 7 ST backlog vacancies of Constable General Duty.

8. The Committee are surprised to note that no measures has been taken to fill up 17 backlog vacancies in Promotion Quota. The Committee, therefore, recommend that the Government should take concerted steps including providing relaxation and further extending zone of consideration to fill 17 backlog vacancies in Promotion Quota in CISF at the earliest and inform the Committee accordingly.
9. Sashastra Seema Bal (SSB) has presently a backlog of 370 vacancies out of which 234 (SC-139, ST-95) pertain to Direct Recruitment Quota and 136 (SC-131, ST-05) pertain to Promotion Quota. To clear these backlog vacancies in Promotion Quota, SSB has initiated recruitment process to fill 5 SC vacancies of Assistant Commandant in DR quota and also initiated notification process though DAVP to fill 124 Constable vacancies

and 10 SC and 95 ST vacancies of Tradesman under DR quota. It is also noted that to fill backlog vacancies in Promotion Quota, eligible candidates for 130 SC vacancies would be available for promotion during the year 2016-17 to 2018-19 and for 04 ST vacancies, candidates would be eligible for promotion during the year 2016-17 to 2019-20. The Committee may be apprised of the status of recruitment process of 5 SC vacancies of Assistant Commandant and 124 backlog vacancies of Constable and 10 SC and 95 ST vacancies of Tradesman in Direct Recruitment Quota. The Committee would further like to know the number of backlog vacancies filled so far for 130 SC vacancies which were to be filled from eligible candidates from this year 2016-17 to 2018-19 and also the number of ST candidates filled for 04 ST backlog vacancies amongst eligible candidates during the year 2016-17 to 2019-20.

10. The Committee note that Indo Tibetan Border Police (ITBP) has 14 backlog vacancies in DR quota and 161 backlog vacancies in Promotion Quota. It has been stated that backlog of non-gazetted officers in DR quota is to be filled in the year 2016-17 and backlog vacancies in promotion quota could not be filled due to non-availability of eligible personnel in the feeder grades. The Committee are unhappy to note that even though special pre-promotional courses were imparted to personnel in the feeder cadre in order to make them eligible for next promotion, yet it would take 2-3 years to fill up 100% vacancies in promotion quota. The Committee recommend that ITBP should take urgent steps to fill all backlog vacancies in Direct Recruitment Quota without any further loss of time. The Committee further recommend that ITBP should come out with a suitable plan to fill up all existing 161 backlog vacancies in Promotion Quota including considering possibility of relaxation as per

DoPT guidelines and extending zone of consideration instead of waiting for 2-3 years because backlog cannot continue for a indefinite period of time.

- 11. The Committee may also be apprised of the outcome of SLP No. 20522/2015 filed in the Supreme Court by Shri Kalu Ram Meena, DC, GD (tel) against the order dated 25.05.2015 of the Delhi High Court which will decide the vacancies filling up of backlog vacancies of Gazetted Officers posts in Promotion Quota.**

- 12. The Committee take a serious view in the matter that as on 30.06.2014 Intelligence Bureau (IB) has reported a total backlog of 758 but presently backlog of only 688 (SC-453, ST-235) vacancies are made available. The Committee would like to be apprised of the reasons for reduction in number of backlog vacancies and steps proposed to be taken to fill up all backlog vacancies within a specific time frame.**

- 13. The Committee further note that in IB after having filled 140 vacancies out of 688, there remains balance backlog of 548 (SC-363, ST-185) but the details of backlog in DR and Promotion Quota vacancies and group of posts which were already filled and unfilled is not mentioned which shows the casual attitude of the IB in furnishing information to the Committee. The Committee also find it hard to believe that backlog vacancies in Promotion Quota could not be filled due to non-availability of eligible candidates even after extending the zone of consideration to 5 times. It was given to understand that for other vacancies, RRs are under revision and would be filled up as soon as it is revised and notified. The Committee desire that the details of 548 backlog vacancies whether under DR and Promotion quota and the group of posts to which they**

belong and for how long they have remained unfilled and steps taken in the past to fill up backlog vacancies in promotion posts may be made available to the Committee. The Committee may also be apprised of the latest position of exercise undertaken by IB to revise the RRs and also to state clearly the enabling provisions for SCs/STs in the revised RRs and how far it would benefit SCs/STs employees/candidates. The Committee desire that Ministry of Home Affairs should launch a Special Recruitment Drive to fill up backlog vacancies within 03 months.

14. The Committee note presently there are 12 backlog vacancies in Direct Recruitment quota and 04 vacancies in Promotion Quota in Registrar General of India (RGI). The Committee were also informed that backlog vacancies in Promotion Quota could not be filled due to non-availability of eligible candidates in the feeder grades and that backlog vacancies in Promotion quota will be filled as soon as eligible candidates are available in the feeder grades. As for backlog vacancies in DR quota, it has been stated that efforts are on to fill them. The Committee are not impressed with the reply of the Government that the backlog vacancies in Promotion quota would be filled once eligible candidates are available in the feeder grades instead of going for extreme measures to fill them up. Efforts made to fill the backlog vacancies in DR quota is also not clearly mentioned. The Committee, therefore, recommend that RGI should take concrete steps to fill up these backlog vacancies in Promotion quota and DR quota at the earliest so as to ensure that deserving SC/ST employees/candidates are promoted/recruited without any further loss of time.

15. The Committee note that in other organisations there are 09 backlog vacancies out of which 06 (SC-06, ST-nil) pertains to DR quota and 03 (SC-02, ST-01) pertain to Promotion quota. For 01 ST vacancy in Promotion quota, a Departmental Qualifying Examination for promotion has been conducted and the selected candidate is to be promoted soon. However, 01 SC vacancy under Promotion quota and 01 SC vacancy under DR quota was taken up with UPSC but no suitable candidates was found. But for the rest of the vacancies, Recruitment Rules are being revised so as to fill these backlog. The Committee would like to know the specific details of posts of SC backlog vacancies under Promotion quota and DR quota taken up with UPSC and also eligibility criteria for selection/promotion to these posts. The Committee may also be apprised of the status of the revised Recruitment Rules and as to how it would benefit the SCs and STs employees/candidates.

LIAISON OFFICERS/LIAISON OFFICES

16. The Committee do not appreciate the manner the Assam Rifles has nominated a Liaison Officer w.e.f 11.02.2015 after a long delay to look after the Welfare of SC/ST employees and also the office of the Liaison Officer is located at Directorate General of Assam Rifles and DGAR Complex, Laitumkhrach Shillong which resulted that rosters has not been maintained properly by AR so far. The Committee further observe that post based roster of promotional vacancies have been maintained at Headquarters (DGAR) for Central Controlled Category and Battalion Headquarters for General Duty Personnel. The Committee need to emphasise that roster being an important document for determination

and placement of seats/vacancies reserved for SCs/STs in Direct Recruitment and Promotion should be maintained separately for appointments made by Direct Recruitment and also for promotion at the Headquarters and also at Battalion Headquarters. The Committee also urge that at no point of time the office of Liaison Office should be allowed to remain vacant and even for any vacancy arising out of transfer/posting of incumbent Liaison Officer should be filled well in time and always adequate staff should be provided to the Liaison Officer to enable him to discharge his duties efficiently.

17. Border Security Force (BSF) has detailed a DIG (RR) as Liaison Officer with effect from 06.01.2015. However, he has not been assigned separate subordinate staff to assist him in the discharge of his duties for the cause of SCs/STs and also to facilitate work of the Liaison Office. The Committee recommend that Liaison officer of BSF should be provided with separate adequate subordinate staff to assist him in the discharge of his official duties pertaining to SC/ST Welfare.

18. The Committee note that CRPF has appreciable number of Officers performing the duties of Liaison Officer in addition to their own designated duties and utilize the office accommodation already allotted to them. The services of staff posted in their office is being utilised by the Liaison Officer in the discharge of his Liaison office duties. The Committee recommend that since CRPF has more than 78,000 SC/ST personnel, the Liaison officers should not be overburdened with too many general duties. To enable him to perform his Liaison duties effectively for the Welfare of SC/ST personnel, the Liaison Officers should be provided adequate subordinate staff to assist him in the discharge of

his duties efficiently. The Committee are also of the firm view that as far as possible all Liaison Officers and the subordinate staff assisting them should be appointed from SC/ST community.

New Delhi;
16 December, 2016
Agrahayana , 1938(Saka)

DR. KIRIT P. SOLANKI
Chairperson,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.

ANNEXURE-I

Data/Information pertaining to Liaison Officer (SC/ST) in respect of Ministry of Home Affairs as on 15.01.2015.

S. No.	Name of Department/ Division	1 Date of appointment/ Reasons for not appointing	2 Whether LO belongs to SC/ST- Yes/No	3 Status of availability of separate office- Yes/No	4 Position of available Manpower as per norms	5 Additional work allocated other than SC/ST matters	6 Total number of cases dealt/ referred to LO (SC/ST)	7 Number of cases there have been differences of opinion with office	8 Number of cases resolved after discussion of issue and pendency	9 Number of meeting held by Ministry/Sr Officers (Director & above) with LO during the last 3 years.
1.	MHA (Proper)	11.09.2014	No	No	No	(i) Public Grievances (ii) IT Policy in MHA	09	Nil	Nil	Nil
2.	NDMA	21.08.2014	yes	No	No	yes	Nil	Nil	Nil	Nil
3	NIDM	09.01.2015	No	No	No	Yes	Nil	Nil	Nil	Nil
4	NCDC	03.05.1994	Yes	No	02	yes	Nil	Nil	Nil	Nil
5	NFSC	12.03.2014	No	No	Nil	Nil	Nil	Nil	Nil	Nil
6	DGCD	29.12.2014	yes	No	Nil	Fire Advisor, Head of Office Work and various other work allotted to him.	Nil	Nil	Nil	Nil
7	NDRF&C	Yes	Nil	Nil	Yes	Nil	Nil	Nil	Nil	Nil
8	CEP (Mumbai)	09.01.2015	No	Nil	Yes	Nil	Nil	Nil	Nil	Nil
9	CEP (Kolkata)	09.01.2015	No	No	Yes	Nil	Nil	Nil	Nil	Nil
10	CEP (Lucknow)	09.01.2015	No	No	Yes	Nil	Nil	Nil	Nil	Nil
11	CEP (Delhi)	09.01.2015	No	No	Yes	Nil	Nil	Nil	Nil	Nil
12	NFCH	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

13	NHRC	05.01.2015	No	No	01	All matters relating to Coordination work of NHRC	Nil	Nil	Nil	Nil	Nil
14	Dept. OFOL	31.10.2012	No	Yes	02	Training and implementation work	Nil	Nil	Nil	Nil	Nil
15	CTB	30.09.2014	Yes	Yes	02	Head of Office	Nil	Nil	Nil	Nil	Nil
16	CHTI	21.05.2013	Yes	Yes	02	JD(Language)	01	01	01	01	01
17	08 Regional Implementation, Offices	Nil	Nil	Nil	Nil	US(Impl-1)	Nil	Nil	Nil	Nil	Nil
18	Committee of Parliament on OL	Nil	Nil	Nil	Nil	Secretary (Samiti)	Nil	Nil	Nil	Nil	Nil
19	RGI	28.02.2013	Yes	Yes	Yes	Administration	06	Nil	06	03	03
20	UT	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21	SVPNPA	08.01.2015	Nil	Nil	03	Estt matters	Nil	Nil	Nil	Nil	Nil
22	BPR&D	05.01.2015	SC	No	No	Yes	Nil	Nil	Nil	Nil	Nil
23	NEPA	06.01.2015	Yes	No	Nil	Nil	Nil	Nil	Nil	Nil	Nil
24	AR	20.05.2014	No	Yes	Nil	Yes	Nil	Nil	Nil	Nil	Nil
25	BSF	05.01.2015	Yes	No	17	Yes, the work related to RR & GR Cell.	Nil	Nil	Nil	Nil	Nil
26	CRPF	10.03.2014	Yes	No	Yes	Yes, as DIG (Pers)	06	Nil	06	Nil	Nil
27	CISF	05.06.2013	No	Yes	Yes	Yes, as AIG (Pers)	Nil	Nil	Nil	Nil	Nil
28	IB	23.02.2013	Yes, SC	No	No	Yes, LO is looking after the Budget work of IB	05	Nil	02	Nil	Nil
29	ITBP	09.01.2014	Yes	No	No	Nil	05	Nil	Nil	Nil	Nil
30	NIA	27.02.2013	No	No	Yes	As AIG (Admn)	Nil	Nil	Nil	Nil	Nil
31	SSB	28.03.2013	Yes	No	No	Yes, Cadre and Service as well as APAR related matters	Nil	Nil	Nil	Nil	Nil

32	DCPW	08.03.2013	Yes, SC	No	No	Incharge of Trg. Division and additional charge of Liaison Officer	12	1	1	Nil
33	CFSL	05.01.2015	Yes, SC	Yes	No	Case work	Nil	Nil	Nil	Nil
34	DFSS	08.10.2014	Yes	Yes	No	Yes	01	Nil	Nil	01
35	NICF	05.01.2015	No	No	No	AO/DDO	Nil	Nil	Nil	Nil
36	NCRB	29.10.2010	Yes SC	No	Nil	Additional work of CCTNS	02	02	01	Nil
37	ISC & ZCS	Dec, 2014	No	No	Nil	Admn. & Estt.	Nil	Nil	Nil	Nil
38	NATGRID	06.01.2015	Yes, SC	No	Nil	Dir(AD) & Dir(Coord.)	Nil	Nil	Nil	Nil
39	NCB	06.01.2015	No	No	No	Dy Dir, (Admn)	01	No	No	No

S. No.	Name of Department/ Division	10 Number of meeting held between SC/ST Association and LO during last 3 years	11 Number of training imparted to strengthen working of LO during the last 3 years	12 Suggestions to improve working of LOs	13 Total number of SC/ST Employees (Ministry/ Dept./ Organisation wise)	14 Number of cases referred to DOPT during last 3 years	15 Number of cases on which DOPT agreed with opinion of LO during last 3 years	16 Number of cases on which DOPT agreed with the opinion of the establishment	17 Whether rosters maintained as per DOPT guidelines. Number of times rosters inspected by Ministry/Dept./Liaison Officer during the last 3 years	18 Remarks
1.	MHA (Proper)	Nil	Nil	Nil	SC-373 ST-80	Nil	Nil	Nil	07	
2.	NDMA	Nil	Nil	Nil	SC-08 ST-02	Nil	Nil	Nil	yes	-----
3	NIDM	Nil	Nil	Nil	SC-04 ST-Nil	Nil	Nil	Nil	yes	So far no reserved point has occurred for SC/ST as per the rosters either in direct recruitment or for promotion. However, roster has been prepared and necessary measures will be taken to protect the interest of SC and ST employees. Liaison Officer is also being appointed accordingly.
4	NCDC	Nil	Nil	Nil	SC-19 ST-04	Nil	Nil	Nil	02	Nil

23	NEPA	Nil No.1	Nil	Nil	Nil	SC-28 ST-50	Nil	Nil	Nil	Nil	Yes	--
24	AR	Nil	Nil	Nil	Nil	SC-6179 ST-10510	Nil	Nil	Nil	Nil	Nil	--
25	BSF	Nil	Nil	Nil	Nil	SC-39121 ST-29601	Nil	Nil	Nil	Nil	Yes, maintained as per DoP&T guidelines and inspected by DPC Board during DPC	--
26	CRPF	Nil	Nil	Nil	Nil	SC-51200 ST-27663	Nil	Nil	Nil	Nil	Yes one time in every year	--
27	CISF	Nil	Nil	Nil	Nil	SC-21240 ST-12224	Nil	Nil	Nil	Nil	Yes, inspected by LO once in every year	--
28	IB	IB employee are governed by Intelligence Organisation (Restrictions of Right Act. 1985 and as such no such staff association is exit in IB.	Nil	No, Present system is working satisfactory	Nil	SC-3091 ST-1713	Nil	Nil	Nil	Nil	Yes, Five times	--
29	ITBP	Nil	Nil	Nil	Nil	SC-9603 ST-4829	Nil	Nil	Nil	Nil	Yes, Rosters maintained as per DoPT guidelines	--
30	NIA	Nil	Nil	Nil	Nil	SC-46 ST-14	Nil	Nil	Nil	Nil	Yes	--
31	SSB	Nil	Nil	Dedicated staff as per norms needs to be provided for proper functioning	Nil	SC-12644 ST-9755	Nil	Nil	Nil	Nil	Yes, LO inspects the roster as and when DPC is conducted	--
32	DCPW	Nil	Nil	Additional Staff to be provided	Nil	SC-124 ST-41	Nil	Nil	Nil	Nil	The Liaison Officer look in to the rosters at the time of referring the case to him,	--
33	CFSL	Nil	Nil	Nil	Nil	SC-13 ST-07	Nil	Nil	Nil	Nil	Yes	--

34	DFSS	Nil	Nil	Nil	Nil	SC-70 ST-26	Nil	Nil	Nil	Yes	--
35	NICF	Nil	Nil	Nil	Nil	SC-15 ST-Nil	Nil	Nil	Nil	Yes	--
36	NCRB	Nil	Nil	Suitable training is required.	SC-50 ST-16	02	Nil	01	yes		--
37	ISC & ZCS	Nil	Nil	To impart training time to time	SC-14 ST-06	Nil	Nil	Nil	Nil		--
38	NATGRI D	Nil	Nil	Nil	SC/ST-03	NIL	NIL	NIL	NIL	NIL	Nil
39	NCB	Nil	Nil	Nil	SC-26 ST-09	Nil	Nil	Nil	Yes		--

ANNEXURE – II (vide para 24)

MHA O.M. No. 14017/21/2014-Coord-II dated 01.04.2016

Points raised by the Committee	1. i What is the present status of backlog vacancies	1.ii Out of total backlog, how many are SC/ST vacancies?	1.iii What effective steps have been taken by the Ministry of Home Affairs to clear the backlog as promised before the Committee during the above meeting?	1.iv To provide updated status with date of backlog vacancies and strategy to clear the remaining backlog, if any, in future
Name of CAPFs/organisation	Reply to Point 1.i	Reply to Point 1.ii	Reply to Point 1.iii	Reply to Point 1.iv
Assam Rifles	backlog vacancies as on 30.06.2014 was 238 (SC-79, ST-159) Out of the above, 13 (SC-11, ST-02) vacancies have been filled up.	238 (SC-79, ST-159) After filling 13 vacancies, a backlog of 225 (SC-68, ST-157) vacancies remains unfilled.	For general duty vacancies PET and PST have been completed and final result will be declared by SSC. For technical duty, recruitment rally was held and PET and PST was completed. Final result will be declared in November, 2016 after written and medical examination.	Updated position of backlog vacancies:- (a) Backlog vacancies as on 30.06.2014 was 238 (SC-79, ST-159) (b) Out of the above, 13 (SC-11, ST-02) vacancies have been filled up. (c) After filling 13 vacancies, a backlog of 225 (SC-68, ST-157) vacancies remains unfilled. (d) Strategy to fill up the vacancies has been explained in Column 1(iii).
BSF	backlog vacancies as on 30.06.2014 was 588 (SC-247, ST-341) Out of the above, 264 (SC-100, ST-164) vacancies have been filled up.	588 (SC-247, ST-341) After filling 264 vacancies, a backlog of 324 (SC-147, ST-177) vacancies remains unfilled.	Backlog vacancies were filled up through the Recruitment Drive and DPCs were conducted during the year 2014-15. Recruitment and DPCs for the year 2015-16 is in progress for filling up of remaining backlog vacancies. 11 number of notification were published during the year 2015-16.	Updated position of backlog vacancies:- (a) Backlog vacancies as on 30.06.2014 was 588 (SC-247, ST-341) (b) Out of the above, 264 (SC-100, ST-164) vacancies have been filled up. (c) After filling 264 vacancies, a backlog of 324 (SC-147, ST-177) vacancies remains unfilled. (d) Backlog reserved vacancies for SC/ST are being carried forward to the subsequent year and are being filled up by conducting Direct Recruitment and DPCs throughout the year. Regarding promotional quota supplementary DPCs for various posts are being conducted from time to time extending the zone of consideration upto five times.

<p>CRPF</p>	<p>backlog vacancies as on 30.06.2014 was 1693 as under:- against DR quota -1431 (SC-1039, ST-392). against promotion quota-262 (SC-111, ST-151)</p> <p>(b) Out of the above, 31 vacancies have been filled up till 26.03.2016:</p> <p>DR quota- nil Promotion Quota 31 (SC-03, ST-28)</p>	<p>1693 (SC-1150, ST-543)</p> <p>After filling 31 vacancies, a backlog of 1662 vacancies remains as under:- DR quota-1431 (SC-1039, ST-392) Promotion quota-231 (SC-108, ST-123)</p>	<p>Recruitment for the year 2014-15 of CT/GD was not carried out by SSC and hence these vacancies have been carried forward into the current Recruitment year exam i.e. 2015-16 which is under process through SSC. Advertisement for Recruitment of unfilled vacancies including above backlog for the post of CT/GD was advertised on 24.01.2015. Result for written test has been announced by SSC on 14.03.2016 and DME of selected candidates will commence from 10.05.2016.</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) Backlog vacancies as on 30.06.2014 in DR Quota-1431 (SC-1039, ST-392), there is no change as explained in Column 1(iii).</p> <p>(b) Backlog vacancies as 30.06.2014 in Promotion Quota-262 (SC-111, ST-151) 31 (SC-3, ST-28) posts have been filled up.</p> <p>(c) Balance 231 (SC-108, ST-123) in promotion quota remains unfilled due to non availability of eligible personnel in the feeder grades.</p> <p>(d) Strategy to fill up the vacancies has been explained in Column 1(iii).</p>
<p>CISF</p>	<p>backlog vacancies as on 30.06.2014 was 892 (SC-619, ST-273) as under:-</p> <p>(a) against DR quota -873 (SC-619, ST-254). against promotion quota- 19 (SC-nil, ST-19)</p> <p>(b) Out of the above, 584 (SC-354, ST-230) vacancies have been filled up till 23.03.2016.</p>	<p>892 (SC-619, ST-273)</p> <p>After filling 584 vacancies, a backlog of 308 vacancies remains as under:- DR quota-291 (SC-265, ST-26) Promotion quota-17 (SC-nil, ST-17)</p>	<p>(a) For 13 ST backlog vacancies of ASI/Steno will be filled up in the next recruitment drive scheduled in the month of August, 2016.</p> <p>(b) for 258 SC and 4 ST backlog vacancies of constable (Driver) will be filled up through Special Recruitment Drive scheduled in the month of September, 2016.</p> <p>(c) For 2 ST backlog vacancies of Bandsman will be filled up in next regular recruitment.</p> <p>(d) 7 ST and 7 SC backlog vacancies of constable General Duty will be filled up in the Current Recruitment Drive conducted by SSC. Written Examination Results have been declared by SSC and Medical Examination is</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) Backlog vacancies as on 30.06.2014 in DR Quota-873 (SC-619, ST-254).</p> <p>(b) Backlog vacancies as on 30.06.2014 in Promotion Quota-19 (SC-nil, ST-19)</p> <p>(c) Out of the above, 584 (SC-354, ST-230) vacancies have been filled up till 23.03.2016.</p> <p>(d) After filling 584 vacancies, a backlog of 308 vacancies remains as under:- DR quota-291 (SC-265, ST-26) Promotion quota-17 (SC-nil, ST-17)</p> <p>(e) Strategy to fill up the vacancies has been explained in Column 1(iii).</p>

			scheduled in the month of May, 2016.	
SSB	<p>backlog vacancies as on 30.06.2014 was 1200 (SC-917, ST-283) as under:-</p> <p>(a) against DR quota -234 (SC-139, ST-95).</p> <p>(b) Out of the above, 830 (SC-647, ST-183) vacancies have been filled up till 21.03.2016.</p>	<p>1200 (SC-917, ST-283)</p> <p>After filling 830 vacancies, a backlog of 370 vacancies remains as under:-</p> <p>DR quota-234 (SC-139, ST-95) Promotion quota-136 (SC-131, ST-05)</p>	<p>(a) For 5 vacancies (SC) of Assistant Commandant under DR quota, recruitment process is under progress.</p> <p>(b) For 124 vacancies of constable and 10 vacancies of tradesman (SC) and 95 vacancies of tradesman (ST) under DR quota- matter for notifying the vacancies are in process with DAVP.</p> <p>(c) Under Promotion quota:- for 130 vacancies for SC, candidates would be eligible for promotion during 2016-17 to 2018-19. For 01 vacancies of SC-DPC has already been held on 05.02.2016. For 4 vacancies of ST-candidates would be eligible for promotion during 2016-17 to 2019-20. 01 vacancies is sub-judice in WP No. 12088/2015.</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) Backlog vacancies as on 30.06.2014 in DR Quota-234 (SC-139, ST-95).</p> <p>(b) Backlog vacancies as on 30.06.2014 in Promotion Quota-966 (SC-778, ST-188)</p> <p>(c) Out of the above, 830 (SC-647, ST-183) vacancies have been filled up till 21.03.2016.</p> <p>(d) After filling 830 vacancies, a backlog of 370 vacancies remains unfilled as under:- DR quota-234 (SC-139, ST-95) Promotion quota-136 (SC-131, ST-05)</p> <p>(e) Strategy to fill up the vacancies has been explained in Column 1(iii).</p>
ITBP	<p>backlog vacancies as on 30.06.2014 was 367 as under:-</p> <p>(a) against DR quota -32 (SC-24, ST-08).</p> <p>against promotion quota- 335 (SC-232, ST-</p>	<p>367 (SC-256, ST-111)</p> <p>After filling 192 vacancies, a backlog of 175</p>	<p>In case of Non-Gazetted Officers(NGOs):-</p> <p>The DR vacancies will be filled in the year 2015-16 and any further balance would be filled up in the year 2016-17. For vacancies under Promotion quota, the personnel in the feeder cadre special pre-</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) Backlog vacancies as on 30.06.2014 in DR Quota-32 (SC-24, ST-08), filled up- 18 (SC-12, ST-06). Balance 14 (SC-12, ST-02)</p> <p>(b) Backlog vacancies as 30.06.2014 in Promotion Quota-335 (SC-232, ST-103) 174 (SC-116, ST-58) posts have been filled</p>

	<p>103)</p> <p>(b) Out of the above, 192 vacancies filled till 29.02.2016:- DR quota- 18 (SC-12, ST-06) Promotion Quota 174(SC-116, ST-58)</p>	<p>vacancies remain as under:- DR quota-14(SC-12, ST-02) Promotion quota-161 (SC-116, ST-45)</p>	<p>promotional courses being organized to make personnel eligible for next promotion. It may take 2-3 years to fill up 100% vacancies in Promotion quota.</p> <p>In case of Gazetted Officers (GOs):-</p> <p>The main vacancies are in medical and GD cadre, the DR quota in GD cadre have already been filled up. For promotion quota, the vacancies are likely to be filled up in the vacancies year 2016-17 subject to outcome of SLP No.20522/2015 filed in the Supreme Court by Shri Kalu Ram Meena, DC, GD (tel) against the Order dated 25.05.2015 of the Delhi High Court. Shortage of medical officers is due to non-joining of all candidates allotted by MOSB. As well as due to frequent resignation by Medical Officer due to their personal problem.</p>	<p>up.</p> <p>(c) Balance 161 (SC-116, ST-45) in promotion quota remains unfilled due to non availability of eligible personnel in the feeder grades.</p> <p>Strategy to fill up the vacancies has been explained in Column 1(iii).</p>
IB	<p>Total backlog as on 30.06.2014 was 758. DR quota-267 Promotion quota-491</p> <p>Presently position of 688 vacancies are available (SC-453, ST-235)</p> <p>After filling up of 140 vacancies(SC-90, ST-50)</p> <p>Balance backlog is 548</p>	<p>Backlog is 548 (SC-363, ST-185)</p>	<p>Vacancies under Promotion Quota could not be filled up due to non-availability of eligible candidates, even after extending the zone of consideration to 5 times. These vacancies would be filled up as soon as eligible candidates are available.</p> <p>For rest of the vacancies, RRs are under revision and would be filled up as soon as the RRs are revised and notified.</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) Backlog vacancies as on 30.06.2014 was 758 DR quota- 267 Promotion quota- 491</p> <p>(b) Presently position of 688 vacancies are available (SC-453, ST- 235)</p> <p>(C) After filling up of 140 vacancies (SC-90, ST-50)</p> <p>(d) Balance backlog is 548 (SC-363, ST-185)</p> <p>(e) Strategy to fill up the vacancies has been explained in Column 1 (iii).</p>

	(SC-363, ST-185)			
RGI	<p>backlog vacancies as on 30.06.2014 was 40 as under:- (a) against DR quota -23 against promotion quota-17</p> <p>(b) Out of the above, 24 vacancies have been filled up till 21.03.2016:- DR quota-11 Promotion Quota -13</p>	<p>40</p> <p>After filling 24 vacancies, a backlog of 16 (SC-06, ST-10) vacancies remains unfilled as under:- DR quota-12 Promotion quota-04</p>	<p>After concrete efforts, 11 vacancies in DR quota and 13 vacancies in promotion quota have been filled up. Rest of vacancies in promotion quota would be filled up as soon as eligible candidates are available in feeder grade. Efforts are on to fill up the DR quota vacancies also.</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) backlog vacancies as on 30.06.2014 was 40 as under:- (a) against DR quota -23 11 vacancies have been filled up.</p> <p>(b) Backlog vacancies as 30.06.2014 in Promotion Quota-17 13 vacancies have been filled up.</p> <p>(c) Balance 16 (SC-06, ST-10) in DR & promotion quota remains unfilled due to non availability of eligible personnel in the feeder grades.</p> <p>(d) Strategy to fill up the vacancies has been explained in Column 1(iii).</p>
Others	<p>backlog vacancies as on 30.06.2014 was 10 as under:- (a) against DR quota -07 (SC-06 ST-01). against promotion quota-03 (SC-02-, ST-01)</p> <p>(b) Out of the above, 01 vacancy has been filled up:- DR quota-01(SC-nil, ST-01) Promotion Quota- nil</p>	<p>10 (SC-08, ST-02)</p> <p>After filling 01 vacancies, a backlog of 09 (SC-08, ST-01) vacancies remains unfilled as under:- DR quota-06 (SC-06, ST-nil) Promotion quota-03(SC-02, ST-01)</p>	<p>For 01 ST vacancies, Departmental Qualifying Examination for promotion was conducted and the result has been declared. The selected incumbent is to be promoted soon.</p> <p>For 01 vacancy for SC, under promotion quota and 01 vacancy for SC, under DR quota were taken up with UPSC but not suitable candidates have been found. For rest of the vacancies Recruitment Rules are under revision.</p>	<p>Updated position of backlog vacancies:-</p> <p>(a) backlog vacancies as on 30.06.2014 was 10 as under:- (a) against DR quota -07 01 vacancy has been filled up.</p> <p>(b) Backlog vacancies as 30.06.2014 in Promotion Quota-03</p> <p>(c) Balance 09 (SC-08, ST-01) in DR & promotion quota remains unfilled due to non availability of eligible personnel.</p> <p>(d) Strategy to fill up the vacancies has been explained in Column 1(iii).</p>

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES
(2014-2015)**

(SIXTEENTH LOK SABHA)

TENTH SITTING

(27.01.2015)

MINUTES

The Committee sat from 1430 hrs. to 1715 hrs. in Committee Room "C", Ground Floor, Parliament House Annexe, New Delhi.

PRESENT

Shri Faggan Singh Kulaste- Chairperson

MEMBERS

LOK SABHA

2. Dr. Ravindra Babu
3. Shri R. Dhruvanarayana
4. Shri Ramesh C. Jigajinagi
5. Shri Rattan Lal Kataria
6. Dr. Virendra Kumar
7. Shri Balabhadra Majhi
8. Smt. Pratima Mondal
9. Shri Kariya Munda
10. Shri Ram Chandra Paswan
11. Dr. Kirit Premjibhai Solanki
12. Shri Ajay Tamta
13. Shri Krupal Balaji Tumane
14. Shri Bhanu Pratap Singh Verma

RAJYA SABHA

15. Shri D. Raja
16. Shri Ambeth Rajan
17. Dr. Vijaylaxmi Sadho
18. Dr. Anil Kumar Sahani
19. Shri J.D. Seelam
20. Smt. Wansuk Syiem
21. Shri S. Thangavelu
22. Mahant Shambuprasadji Tundiya

SECRETARIAT

1. Dr. R.K. Chadha, Additional Secretary
2. Shri D. R. Shekhar, Director
3. Shri Vinay P. Barwa, Under Secretary

1, 2, 3, & 4 *** *** *** *** ****

5. Thereafter, the representative of the Ministry of Home Affairs were called in to take evidence on the subject “Reservation policy and its implementation in the Departments and Para Military Forces under their purview including working of Liaison Officer to safeguard the interest of SCs and STs employees”. Ministry of Home Affairs briefed the Committee about the subject via power point presentation. Subsequently, the members raised certain issues vis-a-vis less representation of SCs/STs in Group A and Group B posts in all forces, to fix time frame for filling backlog vacancies, appointment of Liaison Officers by Home Ministry, recruitment of STs in North East area, promotion scenario in various departments, whether any special recruitment camps have been held in the last 3 years, complaints received from SCs/STs employees along with their redressal and status, proper functioning of Liaison Offices, recruitment of women constables etc. and sought clarifications thereon which were responded by the Ministry of Home Affairs. The Committee requested the representatives of the Ministry of Home Affairs to send replies on the points on which information was not readily available with them to this Secretariat within 15 days.

(The witnesses then withdrew)

6. The evidence was completed.
7. A verbatim record of the proceedings was kept.

The Committee then adjourned.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES
(2016-2017)**

(SIXTEENTH LOK SABHA)

TWELFTH SITTING

(14.12.2016)

MINUTES

The Committee sat from 1500 hrs. to 1730 hrs. in Committee Room "D", Ground Floor, Parliament House Annexe, New Delhi.

PRESENT

Shri Kirit Premjibhai Solanki - Chairperson

MEMBERS

LOK SABHA

2. Shri Ram Charitra Nishad
3. Dr. (Smt.) Heena Vijay Gavitt
4. Shri Rattan Lal Kataria
5. Dr. Virendra Kumar
6. Prof. Seetaram Ajmeera Naik
7. Dr. Ravindra Babu Pandula
8. Shri Kamlesh Paswan
9. Shri Vishnu Dayal Ram
10. Shri Vikram Usendi
11. Shri Bhanu Pratap Singh Verma

RAJYA SABHA

12. Shri Shamsheer Singh Dullu
13. Shri D. Raja
14. Shri Amar Shankar Sable
15. Shri Tiruchi Siva
16. Smt. Wansuk Syiem
17. Shri Pradeep Tamta
18. Mahant Shambhuprasadji Tundiya
19. Shri Ramkumar Verma

SECRETARIAT

1. Shri N.C. Gupta, Joint Secretary
2. Shri D. R. Shekhar, Director
3. Shri Vinay P. Barwa, Deputy Secretary
4. Shri Mukesh Kumar, Under Secretary

At the outset, the Chairperson welcomed the Members of the Committee. The Committee then considered the draft report on the subject "Implementation of Reservation Policy and Working of Liaison Officers to safeguard the interest of Scheduled Castes and Scheduled Tribes employees in various Attached/Subordinate Offices/Organisations under the Ministry of Home Affairs" and adopted the same with slight modification. The Committee also authorized the Chairperson to present the same to both the Houses of Parliament in the current session of the Parliament.

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